

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of eleven Additional Judges of the Rajasthan High Court, as Permanent Judges of that High Court.

Since Mr. Justice Kailash Chandra Sharma, Additional Judge is going to retire, on attaining the age of superannuation, very shortly and the current term of other ten Additional Judges would be expiring much later, the Collegium considers it appropriate to take up for consideration, for the present, his case alone. The proposal pertaining to other Additional Judges will be taken up for consideration later on.

The above recommendation unanimously made by the Collegium of the Rajasthan High Court vide Minutes dated 24th July, 2017 has the concurrence of the Chief Minister and the Governor of the State of Rajasthan.

In order to ascertain suitability of the recommendees, including Mr. Justice Kailash Chandra Sharma, Additional Judge, for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Rajasthan High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium, after going through the judgments of the recommendee(s), including that of Mr. Justice Kailash Chandra Sharma, Additional Judge, has submitted its reports dated 8th and 11th December, 2017 (copies placed below).

We have taken note of a complaint making allegations against Mr. Justice Kailash Chandra Sharma. We find that the allegations made therein are either frivolous and shorn of merit. In our considered view, the complaint deserves to be ignored, particularly in the light of other positive material on record.

Taking into consideration the recommendation of the High Court Collegium, views of our consultee-colleagues and the reports of the Judgment Evaluation Committee, the Collegium finds Mr. Justice Kailash Chandra Sharma, Additional Judge, suitable for appointment as Permanent Judge.

In view of the above, the Collegium resolves to recommend that Shri Kailash Chandra Sharma, Additional Judge, be appointed as Permanent Judge of the Rajasthan High Court.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

December 13, 2017.

